

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**IN THE MATTER OF:**

**(IB)-403(PB)/2017**

Silver Star Fashions Pvt. Ltd.  
Vs  
Orient Clothing Co. Pvt. Ltd.

.... APPLICANT / PETITIONER

.... RESPONDENT

**SECTION:**

Under Section 7 of Insolvency & Bankruptcy Code, 2016

**Coram:**

**Order delivered on 19.01.2018**

CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT

S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)

**PRESENTS:**

For the Petitioner(s):-

Mr. Rajesh Bohra, Mr. Aditya Narayan,  
Advocates

For the Respondent(s):-

Mr. Mohit Oommen, Mr. Tarun Mehta,  
Advocates

**ORDER**

Learned Counsel for the respondent states that arguing Counsel, Mr. Virender Ganda could not be briefed.

Accordingly, hearing is deferred to 1<sup>st</sup> February, 2018.

Sd/-

(M. M. KUMAR)  
PRESIDENT

Sd/-

(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)